

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5653
ANSWERED ON:28.04.2015
HOSTELS FOR OBC STUDENTS
Nagar Shri Rodmal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of boys and girls belonging to the Other Backward Classes who have been provided hostel facilities during the last three years;
- (b) whether the Government has fixed any time-limit for the students staying in the said hostels;
- (c) if so, the details thereof along with the number of students overstaying, if any, and the action taken in this regard, State-wise;
- (d) whether the Government has received any complaints with regard to the use of hostels for other purposes; and
- (e) if so, the details thereof and the action taken thereon, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) The number of seats for which the funds have been released to the State Governments /Central Universities/Institutes for construction of hostels for OBC Boys and Girls during the last three years is given at Annexure.
- (b) As per the guidelines of the Scheme of Construction of Hostels for OBC Boys and Girls, students belonging to OBC category can be allotted hostel seats subject to their eligibility. The time-limit for staying in the hostels is decided by the States.
- (c) The data is not available in the Ministry.
- (d) No.
- (e) Does not arise.